

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3386
TO BE ANSWERED ON 10.08.2015**

RAIL INFRASTRUCTURE PROJECTS

3386. SHRIMATI MAUSAM NOOR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have approached to all State Governments to form Special Purpose Vehicle (SPV) jointly with the Ministry to undertake mutually identified rail infrastructure projects for project development, resources mobilization and monitoring purposes in the country;**
- (b) if so, the details thereof along with the names of States have so far displayed interest in this regard, State-wise including West Bengal; and**
- (c) the time by which it is likely to be implemented?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3386 BY SHRIMATI MAUSAM NOOR TO BE ANSWERED ON 10.08.2015 REGARDING RAIL INFRASTRUCTURE PROJECTS

(a): Yes, Madam. To expedite completion of projects, Ministry of Railways has approached all State Governments to form Special Purpose Vehicles (SPV) jointly with Ministry of Railways to undertake mutually identified rail infrastructure projects for project development, resources mobilization and monitoring.

(b): 17 State Governments, viz. Andhra Pradesh, Bihar, Chhattisgarh, Gujarat, Haryana, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Tamil Nadu, Telangana, Uttar Pradesh & West Bengal have consented to form the SPVs.

(c): A draft Cabinet Note in this regard has been prepared and circulated to the concerned Ministries of Central Government. Joint Ventures with State Governments can be implemented after the requisite approval of the Cabinet.
